

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.215 – IA 893 of 2022  
In  
CP(IB) 195 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Kurlon Ltd  
V/s  
India Green Reality Ltd

.....Applicant

.....Respondent

**Order delivered on 07/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv.  
For the Respondent : Ms. Garima Malhotra, Adv.

**ORDER**

**IA 893 of 2022**

Learned Counsel Ms. Malhotra for Financial Creditor states that rejoinder is served today morning and seeks time to make submissions.

List on 19.12.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**